

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 09/ESTT./HCS

Dated : 19/02/26

NOTIFICATION

In supersession of Office Order No.: 62/Estt./HCS dated 23.11.2021, the Hon'ble, the Chief Justice is pleased to re-constitute Departmental Promotion Committee to deal with all matters relating to grant of Assured Career Progression Scheme(ACPS) to the employees of this Registry, comprising of the following members:-

1. Registrar General;
2. Registrar; and
3. Registrar (Judicial Service)

By Order,

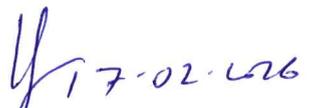
**Sd/-
REGISTRAR GENERAL**

Memo No.: Z-13/ESTT./HCS/...1378 - 85.....

Dated : 19/2/2026.....

Copy to:

1. Registrar General, High Court of Sikkim, Gangtok;
2. Registrar, High Court of Sikkim, Gangtok;
3. Registrar (Judicial Service), High Court of Sikkim, Gangtok;
4. Central Project Coordinator, High Court of Sikkim, Gangtok;
5. Joint Registrar-cum- Senior Judgment Writer to the Hon'ble Chief Justice, High Court of Sikkim, Gangtok;
6. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok;
7. Joint Registrar-cum-Senior Judgment Writer to the Hon'ble Judge, High Court of Sikkim, Gangtok;
8. Accounts Section, High Court of Sikkim, Gangtok;
9. Personal file; and
10. Guard file.


REGISTRAR